

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1405  
TO BE ANSWERED ON 14<sup>th</sup> MARCH, 2017  
RECOGNISING CAMEL MILK AS FOOD**

**1405. SHRI LAL SINH VADODIA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Government is considering to recognise the milk of camel as food;
- (b) if so, whether Government has taken any steps in this regard till date; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Standards for camel milk have already been framed and draft notified in the Gazette of India vide notification dated 06.12.2016. Food Safety and Standards Authority of India has operationalised these standards with effect from 29.11.2016.